

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 8
IA-3636/ND/2021
IB-2410/ND/2019

IN THE MATTER OF:

Reliable Finance Corpn Pvt. Ltd. ... Applicant/Petitioner

Vs

Nature India Communique Ltd. ... Respondent

Order under Section 9 of IBC

Order delivered on 19.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

IA-3636/ND/2021:

This is an application filed by Operational Creditor seeking to replace IRP who has refused to act as RP. None appears for the Applicant.

List on **15.09.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)